

**GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES**

\*\*\*\*\*

**LOK SABHA  
UNSTARRED QUESTION NO. 1900  
TO BE ANSWERED ON THE 3<sup>RD</sup> MARCH, 2020**

**Technological Gap in PSEs**

**1900. MS. RAMYA HARIDAS:**

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether some of the Public Sector Enterprises (PSEs) are suffering from technological gap;
- (b) if so, the details of those enterprises; and
- (c) the steps taken by the Government to adopt up-to-date technologies in their production system leading to low unit cost and high yield?

**ANSWER**

**THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI PRAKASH JAVADEKAR)**

(a) to (c) : All Central Public Sector Enterprises (CPSEs) function under the administrative jurisdiction of concerned Ministry/Department. The Board of Directors of a CPSE is responsible for regular review of performance of the concerned CPSE, inter-alia, to assess the status of technological standards of the company and to decide on steps to be taken for adoption of latest technologies for reducing cost of production as well as enhancing output/productivity of the company as per its operational needs and business plans, with the approval of the competent authority. The Department of Public Enterprises has implemented Maharatna, Navratna and Miniratna scheme for CPSEs under which the Boards of such CPSEs are delegated powers, inter-alia, to enter technology joint ventures or strategic alliances and to obtain by purchase or other arrangement technology and know-how as per Government guidelines. Further, '*R&D, Innovation, Technology up-gradation*' has been included as a non-financial parameter under the system of Memorandum of Understanding for CPSEs (except for CPSEs in the financial sector) with a weight of up to 10% in order to provide focus on efforts of management of CPSEs in this regard.

\*\*\*\*\*